

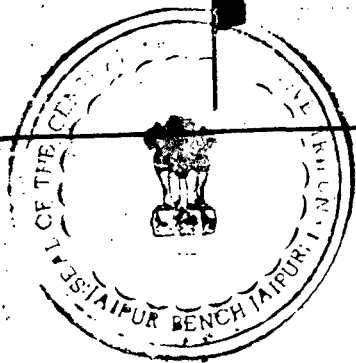
Copy of order dated 17/1/94 in O.A. - 193 in T.A. 2506/8
O.C. 2. vs. Bhagwan.

13.1.94

None present on behalf of the Petitioner.
We do not find force in the ^{misc.} application
and the same is dismissed.

(B. D. Dhandyal)
Member

(D. L. Mehta)
Vice-Chairman



TRUE - COPY

18-1-94

Section Officer (Judicial)
Central Administrative Tribunal
JAIPUR BENCH, JAIPUR